

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2140/1996

New Delhi, this 7th day of October, 1996

Hon'ble Shri A.V. Haridasan, Vice-chairman(J)
Hon'ble Shri K. Ramamoorthy, Member(A)

Shri Munaf A.
s/o late Shri Razack
8434, Aryanagar
Paharganj, New Delhi
Applicant

vs.

Union of India, through
Secretary
Ministry of Home Affairs
South Block, New Delhi
Respondent

ORDER(oral)

Shri A.V. Haridasan, VC(J)

Shri Munaf A., applicant appearing in person, has filed this original application under section 19 of the AT Act, 1985 challenging the constitutional validity of Rule 5 of Central Civil Services (Temporary Service) Rules, 1965 on the ground that that the Rule is arbitrary, irrational, violative of Articles 14, 16, 19 and 21 of the Constitution of India.

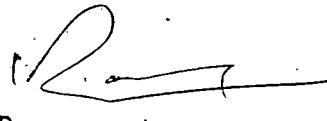
At the outset, he submitted that he is not filing this application to seek any relief for himself but only as a duty conscious citizen for having the unconstitutional rule removed from the statute. We have perused the application and heard him at considerable length.

Central Administrative Tribunal set up under the proviso of Administrative Tribunals Act operates in a limited sphere. This Forum was created with a view to afford speedy and at the same time efficacious relief in regard to service matters. However the intention of the Legislation was not to make the Tribunal a Forum for adjudication of public interest litigations. The applicant is not a Central Government Officer or an officer of any of the undertaking notified

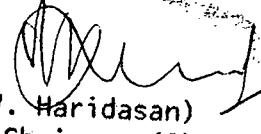
under the Act nor a prospective candidate for appointment to any post either of Government of India or any of the undertaking wholly funded/controlled by the Government of India.

3: Therefore, we are of the view that the grievance projected in this application does not fall within the jurisdiction of this Tribunal.

4: The application is therefore rejected under Section 19 of the Administrative Tribunals Act, 1985.


(K. Ramamoorthy)
Member (A)

7.10.96


(A.V. Haridasan)
Vice-Chairman (J)

7.10.96

/gtv/